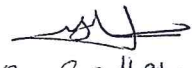


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-5-18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/525/2018
NAME OF THE PETITIONER(S) : ESSEN AJAY SECURITIES PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<u>REPRESENTATION BY WHOM</u>	
1	Mr SETHU	CHARTERED ACCOUNTANT FOO Rec. Chennai	
2	B. Sarathbabu		B. Sarathbabu

ORDER

Representative for Applicant present. Counsel for the RoC present. It has been submitted by the Counsel for the RoC that copy of the Petition along with the documents has not been supplied to him. The Representative for the Applicant is directed to supply all the papers to the Counsel for the RoC.

The Counsel for the RoC is directed to file reply before next date of hearing.

Put up on 20.06.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk